

movement in the country. States will be advised to initiate similar actions for coordinating and strengthening the efforts of the Central Government.

### Corporation for AIR and TV

1877. SHRI PARVATHANENI UPENDRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether Government propose to permit private corporations as in USA or independent services as in UK to run TV and AIR to ensure impartiality of these two media?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): Since AIR and Doordarshan enjoy adequate functional autonomy, the Government does not consider it necessary to change the existing system.

### NDMC parking

1878. SHRI MUKHTIAR SINGH MALIK: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether there has been bungling in the construction of the underground parking in Connaught Circus by the NDMC involving crores of rupees;

(b) whether it is also a fact that proper procedure was not followed for inviting tenders, advertisement was not issued in the papers and the work was awarded to a favourite contractor and there was no check on the use of sub-standard materials being used in the construction; and

(c) whether Government propose to conduct an inquiry through CBI and if not, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): (a) There has been no irregularity in the construction of Under Ground Car Parking and proper constant checks were made at different levels for ensuring the construction as per the required specifications. The work was supervised/checked by the Architect Consultant [M/s. Bhar-

dawaj Bhardawaj & Ass. (P) Ltd.] who were appointed by the NDMC for complete consultancy services as well as day to day supervision. The work was also checked by the staff of NDMC. Surprise checking was used to be carried out by the Quality Control Cell. Intensive Technical Examination was also conducted by the Chief Technical Examiner (Central Vigilance Commission) and satisfactory results were found.

(b) Proper procedure was followed for inviting tenders. Tenders for civil works were reinvited from the six firms, who were prequalified and 3 tenders were received on 20.1.1983. The work was awarded to lowest tenderer after approval by the Committee and after conducting negotiations. There is also no report about use of substandard material after checking of the work as mentioned at (a) above.

(c) There is no proposal to conduct an inquiry through CBI as no irregularity has come to the notice after technical examination of the work by the staff of NDMC and Chief Technical Examiner (Central Vigilance Commission).

### Loan requirements of Agriculturists

1879. SHRI SHANTIMOY GHOSH: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) the details of the loan required for agriculturists in the country in a year;

(b) the share of the said loan being sanctioned by (i) financial institutions and (ii) nationalised banks; and

(c) the yearly amount of loan sanctioned by (i) financial institutions and (ii) nationalised banks during the last three years. State-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) to (c) Credit requirements for agriculture are usually assessed on the basis of irrigated and unirrigated areas under diffe-

rent crops and cost of production. But the availability of credit and share of different credit institutions are worked out on the basis of resources, institutional capabilities, level of recovery and past performance. Yearly targets are fixed for cooperatives. Commercial Banks are re-

quired to provide at least 15 per cent of the total bank credit by March 1985 and 16 per cent by March 1987 for agriculture. The year-wise and State-wise details of agricultural advances from cooperatives and commercial banks are given in the Statements I and II annexed.

#### Statement—I

*State-wise and year-wise details of Agricultural Loans (Short-term + Medium-term + Long-term from Cooperatives during 1980-81, 1981-82 and 1982-83*

(Rs. in lakhs)

| Sl. No. | Name of States/ Union Territories | 1980-81 | 1981-82 | 1982-83 |
|---------|-----------------------------------|---------|---------|---------|
| 1       | Andhra Pradesh                    | 17726   | 18299   | 20580   |
| 2       | Assam                             | 180     | 214     | 313     |
| 3       | Bihar                             | 3085    | 5682    | 4862    |
| 4       | Gujarat                           | 13373   | 20203   | 22369   |
| 5       | Haryana                           | 15554   | 13574   | 20974   |
| 6       | Himachal Pradesh                  | 310     | 910     | 950     |
| 7       | Jammu and Kashmir                 | 406     | 461     | 436     |
| 8       | Karnataka                         | 12317   | 13923   | 15106   |
| 9       | Kerala                            | 23553   | 24263   | 27871   |
| 10      | Madhya Pradesh                    | 14439   | 16472   | 17518   |
| 11      | Maharashtra                       | 30410   | 33334   | 39130   |
| 12      | Manipur                           | 131     | 130     | 105     |
| 13      | Meghalaya                         | 167     | 37      | 123     |
| 14      | Nagaland                          | 40      | 15      | 4       |
| 15      | Orissa                            | 7700    | 7924    | 3276    |
| 16      | Punjab                            | 23472   | 24327   | 24109   |
| 17      | Rajasthan                         | 12392   | 15663   | 16813   |
| 18      | Sikkim                            | ..      | ..      | 1       |
| 19      | Tamil Nadu                        | 5013    | 14834   | 14778   |
| 20      | Tripura                           | 140     | 97      | 65      |
| 21      | Uttar Pradesh                     | 24141   | 26094   | 30009   |
| 22      | West Bengal                       | 4820    | 5190    | 4604    |
| 23      | Andaman and Nicobar Islands       | 2       | 4       | 4       |
| 24      | Arunchal Pradesh                  | 6       | 1       | 1       |
| 25      | Chandigarh                        | 3       | 3       | 3       |
| 26      | Dadra and Nagar Haveli            | 1       | 1       | 1       |
| 27      | Delhi                             | 96      | 121     | 110     |
| 28      | Goa, Daman and Diu                | 69      | 95      | 120     |
| 29      | Lakshadweep                       | 15      | 14      | 10      |
| 30      | Mizoram                           | ..      | ..      | ..      |
| 31      | Pondicherry                       | 65      | 78      | 109     |
| TOTAL : |                                   | 210037  | 247988  | 270231  |

## Statement, —II

*State-wise and year-wise details of Agricultural loans (Direct Finance) Outstanding of Commercial Banks during 1980, 1981 and 1982*

(Rs. in lakhs)

| Sl. No.     | Name of States/<br>Union Territories  | 1980      | 1981      | 1982      |
|-------------|---------------------------------------|-----------|-----------|-----------|
| 1           | Andhra Pradesh . . . . .              | 39130.60  | 51074.99  | 57601.29  |
| 2           | Assam . . . . .                       | 893.82    | 910.08    | 1310.55   |
| 3           | Bihar . . . . .                       | 11159.61  | 14147.16  | 16157.53  |
| 4           | Gujarat . . . . .                     | 16964.58  | 19574.21  | 20859.71  |
| 5           | Haryana . . . . .                     | 12385.68  | 16359.84  | 19103.71  |
| 6           | Himachal Pradesh . . . . .            | 1120.64   | 1471.66   | 1899.37   |
| 7           | Jammu and Kashmir . . . . .           | 669.09    | 794.33    | 857.92    |
| 8           | Karnataka . . . . .                   | 22261.83  | 28233.74  | 32518.24  |
| 9           | Kerala . . . . .                      | 13311.62  | 17026.97  | 18196.97  |
| 10          | Madhya Pradesh . . . . .              | 13980.85  | 17902.27  | 20597.17  |
| 11          | Maharashtra . . . . .                 | 24316.09  | 31593.91  | 35025.72  |
| 12          | Manipur . . . . .                     | 68.87     | 80.45     | 90.92     |
| 13          | Meghalaya . . . . .                   | 107.80    | 187.64    | 221.67    |
| 14          | Nagaland . . . . .                    | 10.35     | 105.39    | 155.02    |
| 15          | Orissa . . . . .                      | 5447.94   | 6779.50   | 9352.90   |
| 16          | Punjab . . . . .                      | 23399.90  | 32456.21  | 36150.57  |
| 17          | Rajasthan . . . . .                   | 10872.71  | 13267.04  | 15929.95  |
| 18          | Sikkim . . . . .                      | ..        | ..        | 18.00     |
| 19          | Tamil Nadu . . . . .                  | 27584.27  | 36984.60  | 40052.53  |
| 20          | Tripura . . . . .                     | 225.81    | 332.04    | 425.95    |
| 21          | Uttar Pradesh . . . . .               | 29215.18  | 40266.91  | 46166.20  |
| 22          | West Bengal . . . . .                 | 11123.72  | 13211.08  | 14700.88  |
| 23          | Andaman and Nicobar Islands . . . . . | 14.25     | 16.40     | 22.94     |
| 24          | Arunachal Pradesh . . . . .           | 12.87     | 17.35     | 21.13     |
| 25          | Chandigarh . . . . .                  | 2290.38   | 3103.02   | 3747.43   |
| 26          | Dadra and Nagar Haveli . . . . .      | 4.01      | 7.00      | 8.00      |
| 27          | Delhi . . . . .                       | 1030.77   | 1143.30   | 1371.86   |
| 28          | Goa, Daman and Diu . . . . .          | 1215.44   | 1285.80   | 1440.60   |
| 29          | Lakshadweep . . . . .                 | 1.63      | 2.99      | 4.17      |
| 30          | Mizoram . . . . .                     | 5.55      | 24.51     | 20.55     |
| 31          | Pondicherry . . . . .                 | 919.55    | 1223.38   | 1483.83   |
| ALL INDIA : |                                       | 269545.41 | 349584.57 | 395423.28 |